(e) The dialogue under India US Trade Policy Forum addresses a wide range of issues that will lead to initiatives in key sectors and create momentum for expanding bilateral trade and investment.

Dumping of Chinese goods

†3126. SHRI ASHK ALI TAK: Will the Minister of COMMERCE AND INDUSTRY be pleased to state:

- (a) whether it is a fact that Chinese electronic and other items are being sold in huge quantity across the country;
 - (b) if so, whether Government has given permission for it;
- (c) whether it is also a fact that the sale of Chinese goods is adversely affecting sale of domestic goods;
- (d) whether it is also a fact that Chinese goods are of inferior quality in comparison to domestic goods; and
 - (e) if so, the efforts made by the Central Government to check this?

THE MINISTER OF STATE IN THE MINISTRY OF COMMERCE AND INDUSTRY (SHRI JYOTIRADITYA MADHAVRAO SCINDIA): (a) to (e) Goods imported into India are subject to domestic laws, rules, orders, regulations, technical specifications, environment and safety norms. These regulations are notified in ITC (HS) classification of export and import items. The Government acts in case goods imported from any source are found to violate these regulations and threaten human, animal or plant life or health. In the specific cases where Customs detect import of substandard and hazardous goods, they are empowered to seize the goods and initiate penal action under the provisions of Customs Act, 1962 read with other Allied Acts.

Import of Chinese toys was banned on 23rd January, 2009 based on concerns relating to safety of Chinese toys and their likely adverse impact on children in India. Subsequently, after detailed examination, the import of toys from all sources including China was allowed for import subject to certain Quality Standards and requirement of being tested by an independent lab duly accredited under International Laboratory Accreditation Cooperation (ILAC), Mutual Recognition Arrangement (MRA). These conditions were prescribed in Notification No. 27/2009-2014 dated 27th January, 2010.

Due to concerns regarding melamine contamination in milk and milk products from China, on the recommendation from Food Safety and Standard Authority of India, the Government has prohibited import of milk and milk products including chocolate and

[†]Original notice of the question was received in Hindi.

chocolate products and candies/confectionery/food preparations with milk or milk solids as ingredient, from China.

Promotion of trade with Chile

- 3127. SHRI NAND KUMAR SAI: Will the Minister of COMMERCE AND INDUSTRY be pleased to state:
 - (a) whether a high level business delegation of India has visited Chile in the recent past;
 - (b) if so, the details in this regard;
- (c) the details of the sectors on which discussion were held for promotion of trade between the two countries;
- (d) the details of the trade held between both the countries during 2008-09 and 2009-10; and
- (e) the extent to which the trade between both the countries will be increased in the near future?

THE MINISTER OF STATE IN THE MINISTRY OF COMMERCE AND INDUSTRY (SHRI JYOTIRADITYA MADHAVRAO SCINDIA): (a) and (b) Yes, Sir. A high level Indian business delegation led by Hon'ble Minister of State (Commerce and Industry) had visited Chile in the first week of September, 2010 consisting of senior officers of the Ministry of Commerce and Industry and the members of the Confederation of Indian Industry (CII).

- (c) During the meetings between the delegates of India and Chile, discussions were held on sharing of technology and cooperation in areas like Agro-industries, food processing, Infrastructure development projects, information and technology and other services sectors.
- (d) The details of the trade held between India and Chile during 2008-09 and 2009-10 are as under:—

(Values in US \$ Millions)

2008-2009			2009-2010		
Exports to Chile	Imports from Chile	Total trade	Exports to Chile	Imports from Chile	Total trade
393.47	1,503.90	1897.37	277.32	1,119.38	1396.70

(e) In view of the existing Preferential Trade Agreement between India and Chile and complementaries of the two economies, the bilateral trade between the two countries is expected to receive a boost in the future.